

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.06
C.P. (IB) No.127/BB/2024**

IN THE MATTER OF:

M/s. Kordesh Handlers & Logistics Pvt. Ltd. ... Petitioner
Vs.
M/s. Egita Network and Media Pvt. Ltd., ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 23.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri M.S Shyam Sunder, Senior Counsel
For the Respondent : Shri Gururaj

ORDER

1. Heard the Learned Senior Counsel for the Petitioner and Learned Counsel for the Respondent.
2. The Respondent Counsel has filed the Vakalath vide Dy.No.4031 and objections vide Dy.No.4030 dated 09.07.2024. The same are taken on record.
3. The Ld. Senior Counsel for the Petitioner submitted that no rejoinder for the reply filed by the Respondent.
4. List the case for hearing on **06.08.2024**.

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**